

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 463 OF 2010

Friday, this the 11th day of June, 2010

CORAM:

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

1. Rema C.P
U D Clerk
Passport Office, Kozhikode
2. Beena N.K.
U D Clerk
Passport Office, Kozhikode ... **Applicants**

(By Advocate Mr.P.Santhosh Kumar)

versus

1. Union of India represented by the secretary
Ministry of External affairs
Government of India
New Delhi
2. Joint Secretary (CPV) and
Chief Passport Officer
Ministry of External Affairs
New Delhi
3. Regional Passport Officer
Eranjipalam P.O
Kozhikode ... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 11.06.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Since the grievance of the 2nd applicant has already been considered, the OA is disposed of recording the above facts. It is not disputed by the counsel appearing for the respondents. In the above circumstances, we record the cancellation of the transfer order in respect

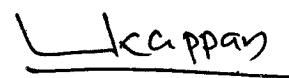


of the 2nd applicant. As regards the 1st applicant, she has already obeyed the transfer order. OA is disposed of as above. No order as to costs.

Dated, the 11th June, 2010.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



JUSTICE K. THANKAPPAN
JUDICIAL MEMBER

VS